



# JustIS Mobile App 2.0 for DC

End user manual



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## 1 Introduction

JustIS mobile app is provided to Judicial officers to monitor pendency and disposal at finger tips.

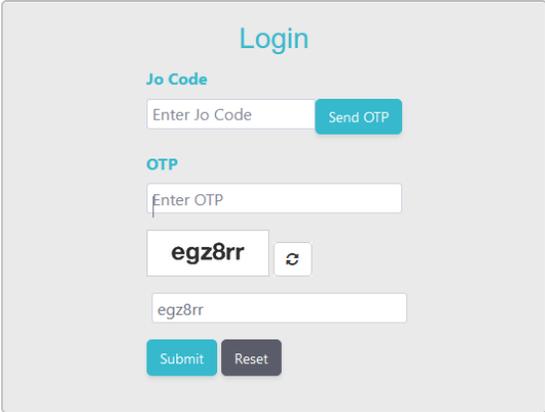
JustIS 2.0 version of the app has facilities for the **Principal District Judge** for monitoring pendency and disposal of entire district. Additional features like “Briefcase” to view the disposal of cases during previous postings are provided.

### Key Features

- Available on Android and iOS
- Pendency and disposal monitoring for entire area under jurisdiction
- Facility to add and save notes related to a case
- Option to mark cases as important
- Provision to view dashboards and important cases of earlier postings
- Cases marked as important are highlighted in cause list for easy identification
- Reports available in tabular and graphical formats

## 2 Installation

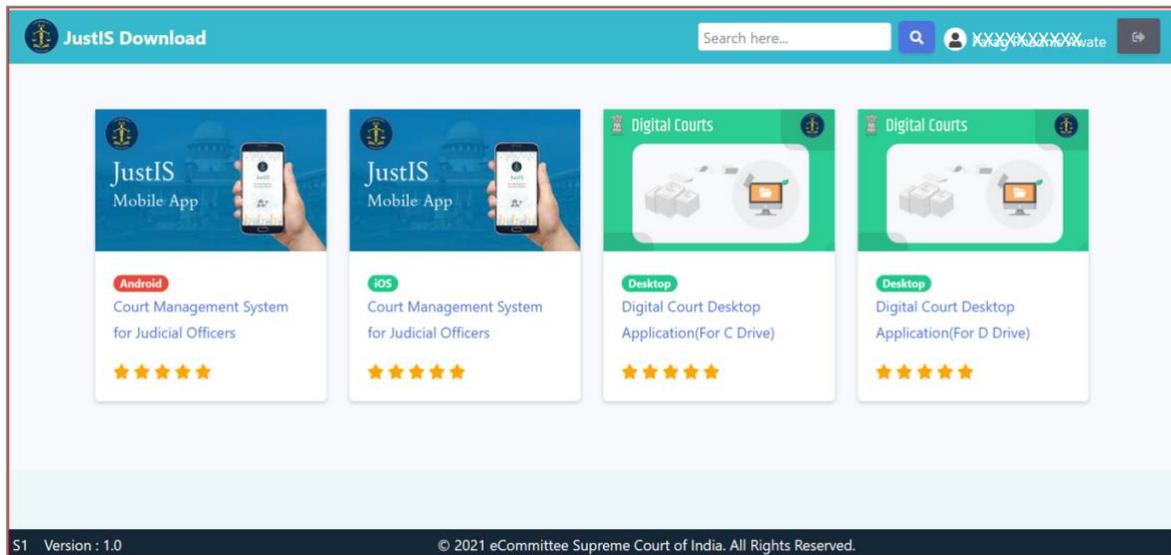
1. Login into the eCourts app store (<https://justis.ecourts.gov.in/appstore/>) using JO code and OTP authentication.



The screenshot shows a login interface with the following elements:

- Header:** Login
- Jo Code Section:**
  - Text input: Enter Jo Code
  - Button: Send OTP
- OTP Section:**
  - Text input: Enter OTP
  - Display box: egz8rr (with refresh icon)
  - Text input: egz8rr
- Bottom Buttons:** Submit, Reset

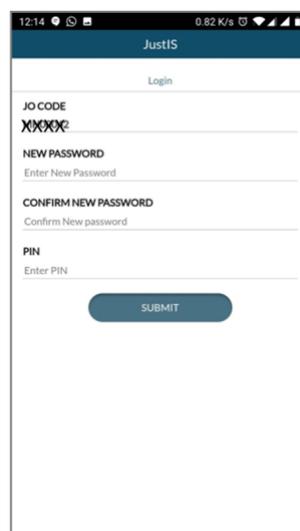
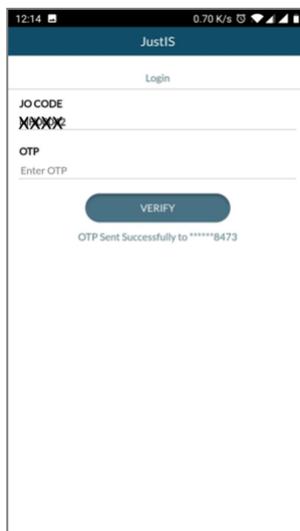
## 2. Download JustIS.apk



## 3 App Log-in

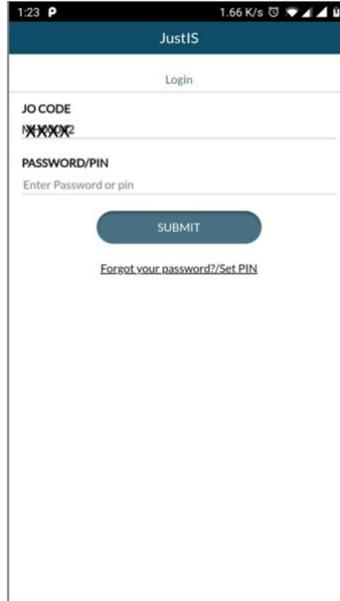
For first log-in:

1. Enter Jo code and click on send OTP
2. Enter OTP and click on verify
3. Set new password and PIN



For standard log-in:

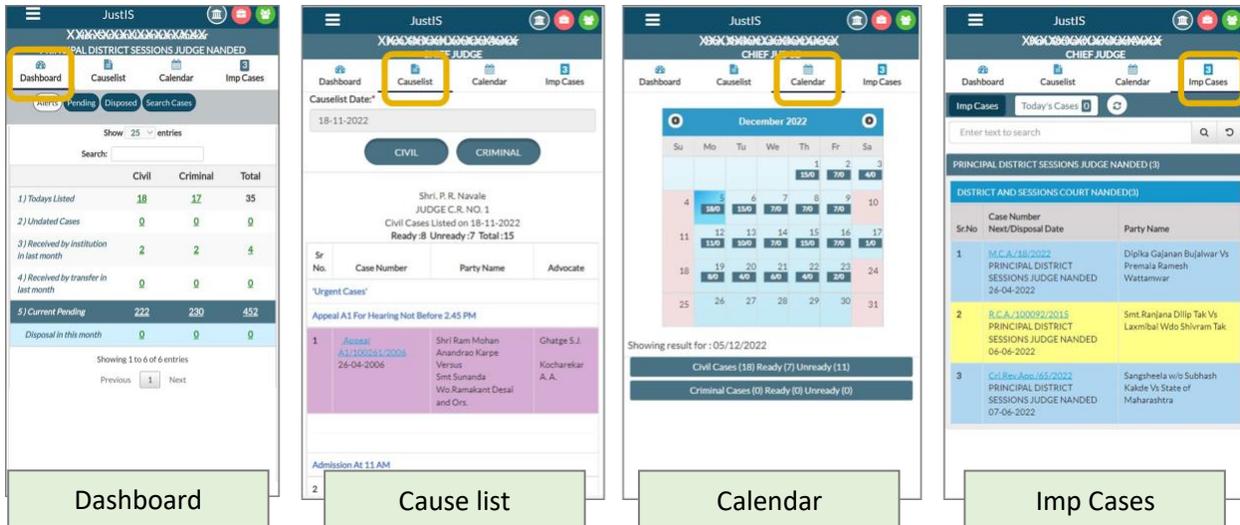
1. Log-in using JO code and Password/PIN



The screenshot shows the JustIS mobile application interface. At the top, the status bar displays the time 1:23, signal strength, and battery level. The app's title bar is dark blue with the text "JustIS". Below the title bar, the word "Login" is centered. The form contains two input fields: "JO CODE" with a masked value "XXXX" and "PASSWORD/PIN" with the placeholder text "Enter Password or pin". A blue "SUBMIT" button is positioned below the password field. At the bottom of the form, there is a link that reads "Forgot your password?/Set PIN".

## 4 Establishment Dashboard

The dashboard provides the overall jurisdiction status, cause list, calendar and important cases.



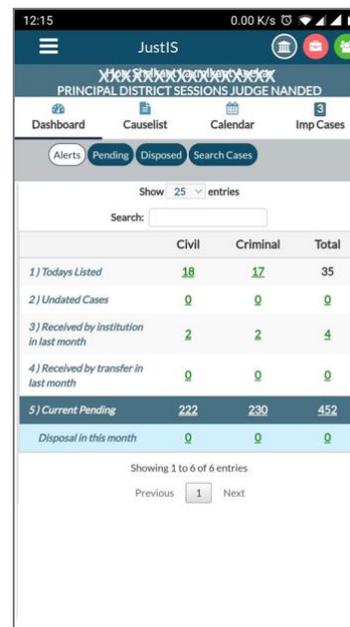
### 4.1 Dashboard

The dashboard provides status wrt alerts, Pending and Disposed cases along with drill-down facility for all the statistics. Option to search cases is also pro.

#### 4.1.1 Alerts

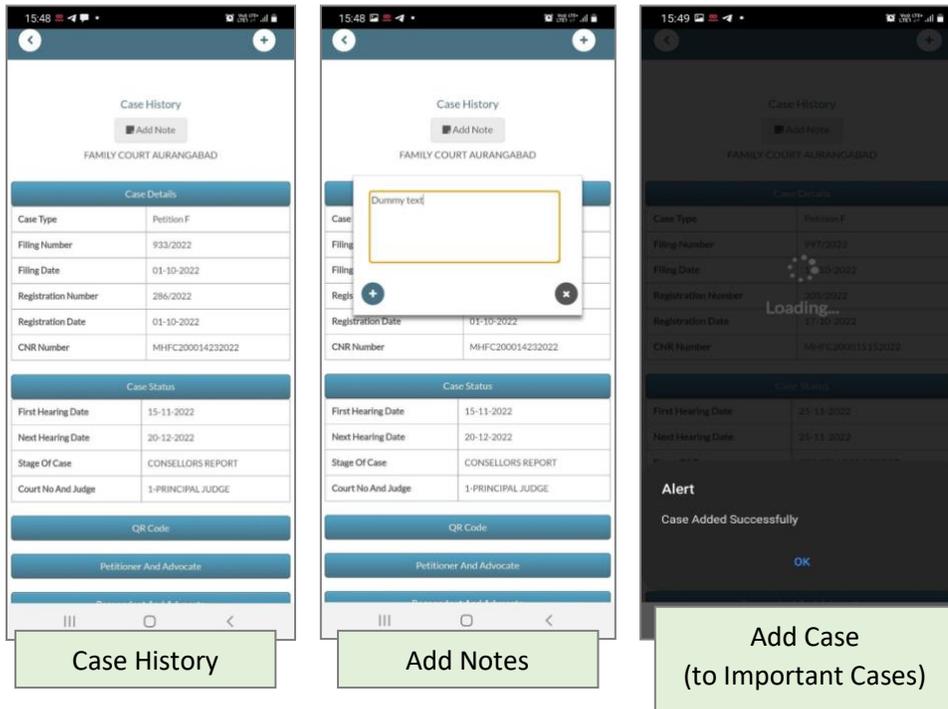
**Alerts include count of following;**

- Today's listed cases
- Undated cases
- Institution
- Received by Transfer cases
- Pending cases – Ready/ Unready
- Disposed – Contested/ Uncontested



At the end of the drill down, case history is visible. Facility is provided in case history to add notes for the case and to mark the case as important.

- Click on 'Add Notes' button to add notes for the case
- Click on '+' button at the top right corner to mark the case as important. These cases are visible under important cases.



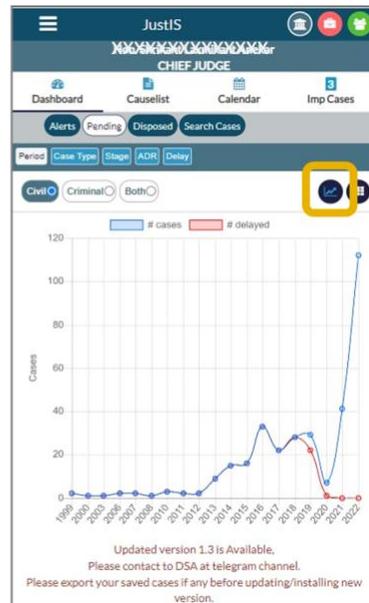
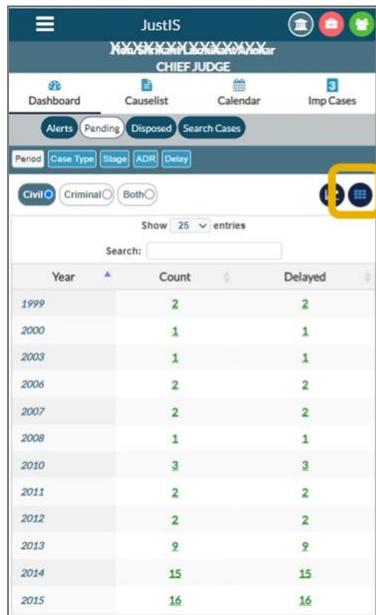
#### 4.1.2 Pending

Pending dashboard provides pendency details for civil and criminal case on the following parameters;

- Period (Age-wise)
- Case-type
- Stage
- ADR
- Delay

Stage	Count	Delay
Amended W.S.	1	0
Arguments	19	10
Citation	2	1
Defence Evidence	10	5
Evidence	23	3
Evidence Part Heard	9	3
Ex Party Hearing	1	1
Hearing	70	37
Order	1	0

The pendency details can be viewed in graphical or grid format by clicking on the corresponding button. Drill down facility is available for all the statistics.

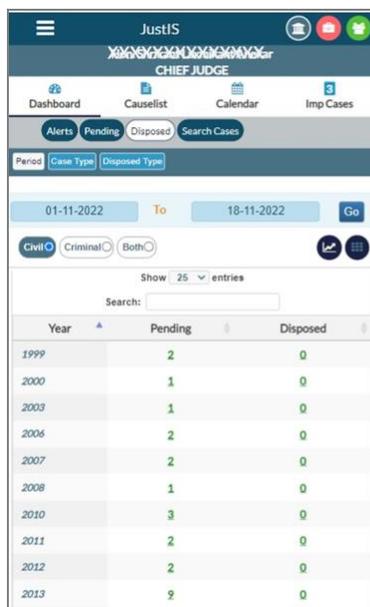


## 4.2 Disposed

Disposed dashboard provides disposal details for civil and criminal case on the following parameters;

- Period (Age-wise)
- Case-type
- Disposal-type

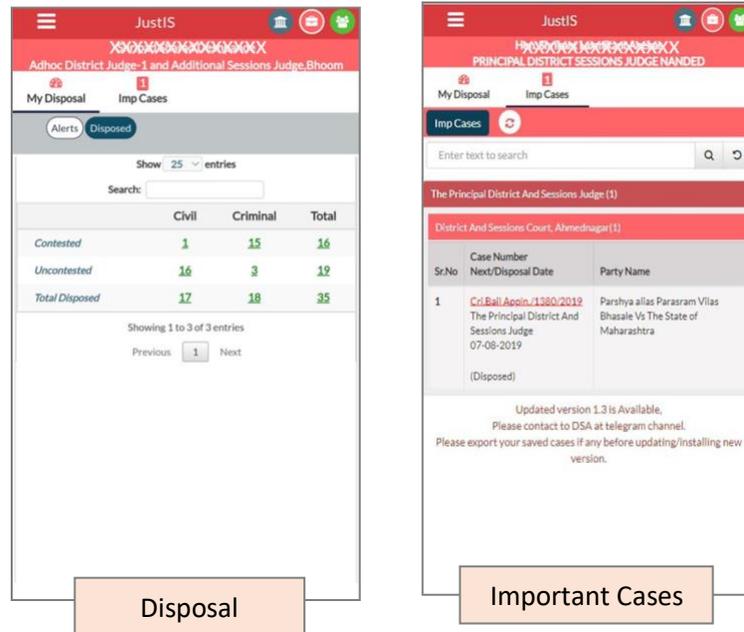
Similar to Pending dashboard, the disposal details can be viewed in graphical or grid format with drill down facility



## 5 Briefcase

Information related to previous postings of the judge can be viewed. Select a posting from the dropdown; dashboard corresponding to the posting will be displayed.

The dashboard displays the information on disposal during the period of that posting and list of important cases marked. Click on refresh button to get the latest updates.



## 6 Judge Dashboard

**Note: The facility is available only for Principal District Judge.**

Facility is provided to view judge-wise dashboard. Any district judge in the jurisdiction area can be selected. Following information is available for the selected judge-

- Alerts, Pending and Disposed statistics for the district of the selected judge
- Cause list
- Calendar
- Imp Cases

Procedure to select judge

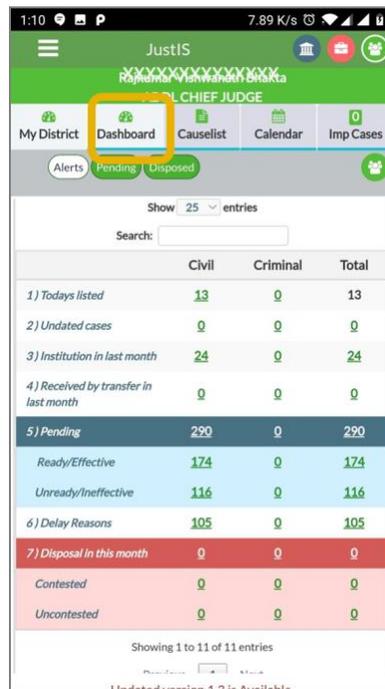
- Click on Dashboard tab; a pop-up will appear to select judge. Judge can be selected by name or by establishment.
- Select Judge name, designation and click on OK.
- If Establishment is selected, respective judges are available for selection

	Civil	Criminal	Total
1) Todays listed	1420	2120	3540
2) Undated cases	2225	3153	5378
3) Filed in this month	614	1285	1899
4) Pending	34097	60722	94819
Ready/Effective	12550	17138	29688
Unready/Ineffective	20573	43256	63829
5) Delay Reasons	18473	33890	52363
6) Courts/Judges	-	-	151(94)
7) Disposed in this month	838	2799	3637
Contested	52	328	380
Uncontested	786	2471	3257

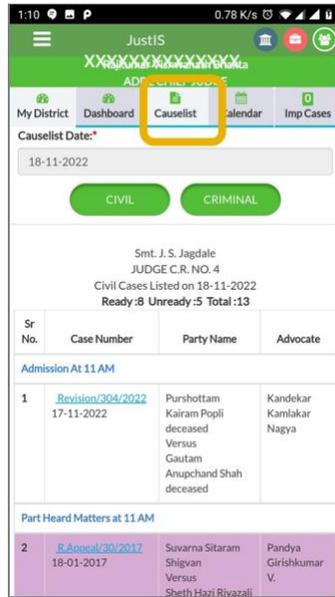
If the selected Judge name needs to be changed, click on the Judge icon



**Judge dashboard** – Upon selection of Judge, overall status of the cases of the judge is displayed



**Judge Causelist** – Date-wise causelist of Civil and Criminal cases can be viewed for the selected judge



**Calendar** – displays date-wise count of civil/criminal cases for the selected judge



**Important Cases** - Cases which are marked important by the selected judge can be viewed through this tab. Click on refresh button to get the latest updates.

